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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014 With TP No. 42/397-398/NCLT/AHM/2016 (New) CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with CP No. 58/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

Name of the Company:

Atmaram B. Agarwal & Ors.

V/s.

Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

Petel one

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DIVYA PAPAJYAWALA Advocute R-6 to R.9

2. DV S. K. Janei

3. P.N. Brimanie

<u>ORDER</u>

Learned PCS Mr. S K Jain present for Petitioner. Learned Advocate Ms. Divya Papajyawala i/b S. Suryanarayanan present for Respondents no. 6 to 9. None present for other Respondent. Mr. P V Binani (Respondent no.2) present.

List of events filed by Respondents no. 6 to 9 and List of events filed by Respondents no. 1 to 4.

At request of petitioner list the matter on 02.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of April, 2017.